

reportedly made substantial investments in their end use plants. Details of investments made have not been compiled by Ministry of Coal. To resolve this issue several meetings have been held in the Planning Commission and Prime Minister Office with the concerned Ministries.

Fake workers and employees in PSU coal mines

1254. DR. E.M. SUDARSANA NATCHIAPPAN: Will the Minister of COAL be pleased to state:

(a) whether Government is aware of the mass scam of allowing hundreds of workers and employees in different PSU coal mines to get the salary without working using the Trade Union but the management simultaneously posts temporary workers and employees or outsources the work; and

(b) if so, what is proposal formulated to bring the workers to the work place or replace them by posting temporary workers in their place?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI SHRIPRAKASH JAISWAL):

(a) No Sir. As informed by Coal India limited (CIL) no such scam has occurred in Coal India Limited or any of its subsidiaries.

(b) In view of reply to (a) above, question does not arise.

Auction of Coal mines

1255. SHRI JAI PRAKASH NARAYAN SINGH: Will the Minister of COAL be pleased to state:

(a) whether it is a fact that several coal mines have been auctioned in various States to private parties during the last one year;

(b) if so, the details of coal mines allocated to private players, company-wise and price-wise; and

(c) whether some private companies are involved in illegal mining and if so, the details thereof and the action taken by Government against such companies?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI SHRIPRAKASH JAISWAL):

(a) and (b) No coal mines have been auctioned by the Ministry of Coal to private parties in various States during the last one year.

(c) No incident of involvement of private companies in illegal mining has been reported to the Ministry during the last one year.